

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:343

ANSWERED ON:23.11.2012

TAX EVASION IN COMMONWEALTH GAMES

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of FINANCE be pleased to state:

- (a) whether the Central Vigilance Commission has detected tax evasion by the Government departments and private companies in carrying out Commonwealth Games related works;
- (b) if so, the category-wise amount of tax evaded by the Government departments and private companies detected till date; and
- (c) the steps taken by the Union Government to recover these taxes?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a) to (c) The information is being collected from the concerned agencies and will be laid on the Table of the House.